

TMC

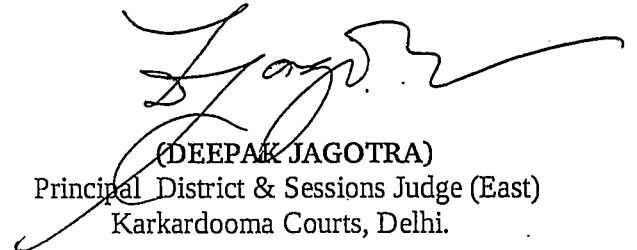
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,  
KARKARDOOMA COURTS DELHI

O R D E R

The following postings/transfers are hereby made with immediate effect:-

Sl. No.	Name	From	To
1.	Ms. Roma Singh D/o Lt. Sh. Nardev Singh E.C.:99838616	Sr. PA in the Court of Sh. Arvind Dev, Metropolitan Magistrate-01, East District, Karkardooma Courts, Delhi.	Sr. PA in the Court of Ms. Himanshi Tyagi, Metropolitan Magistrate-03, East District, Karkardooma Courts, Delhi.
2.	Sh. Amit Kumar S/o Sh. Rajender Kumar E.C.:63290284	PA in the Court of Ms. Himanshi Tyagi, Metropolitan Magistrate-03, East District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Arvind Dev, Metropolitan Magistrate-01, East District, Karkardooma Courts, Delhi.

Note .: Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


  
(DEEPAK JAGOTRA)  
Principal District & Sessions Judge (East)  
Karkardooma Courts, Delhi.

No. 7411/2022/P&T/Admn./East/KKD/2022

Dated, Delhi the 14/9/2022

Copy forwarded for information and necessary action to:-

- 1) Ld. Principal District & Sessions Judge (HQs), Delhi.
- 2) The DDO, East District, Karkardooma Courts, Delhi.
- 3) The Administrative Officer (Judl.), Admn.-I, O/o Principal District & Sessions Judge (HQ), Delhi.
- 4) The Accounts Officer, East District, Karkardooma Courts, Delhi.
- 5) The Officer/Officials concerned.
- 6) Dealing Officials, T&P Admin-I, Personal File/Leave/ACR Cell.
- 7) The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
- 8) R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
- 9) Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
- 10) PS / Reader to the undersigned.
- 11) Concerned File.

  
Principal District & Sessions Judge (East)  
Karkardooma Courts, Delhi

